very big sum, and they can reler casual cases as many times as necessary during the period.

SHRIMATI TARA RAMCHANDRA SATHE: May I know, Sir whether the Government is contemplating extending the benefits of the scheme to pensioners residing outside Delhi?

DR. SUSHILA NAYAR: No. Sir.

SHRI FARIDUL HAQ ANSARI: The hon. Minister has just said that even friends of a Member can get treatment under this scheme. That is wrong. May I remind her that only this morning she has circulated a letter to all of us reminding us as to who are the persons who come in the category of relations?

DR. SUSHILA NAYAR: Yes, Sir. I am glad that the hon. Member has reminded me that there is a definition stating who are the persons who will be covered.

DR. M. M. S. SIDDHU: Is it a fact that the beneficiaries of the scheme, if they are outside Delhi, can avail of it if they can approach the authorised medical attendant, who is mostly the Civil Surgeon of the district? And then the expenses are reimbursed tinder the scheme.

DR. SUSHILA NAYAR: Every effort is being made to cater to the needs of the contributory health service mem-

ENCE OF HONORARY FAMILY PLANNING EDUCATION LEADERS

;. SHRI CHANDRA SHEKHAR: Will the Minister of HEALTH be pleased to state:

whether the attention of Government has been drawn to the recommendations of the Honorary Family Planning Education Leaders' Conference held recently at Delhi, urging upon Government to meet the entire cost of 2.5 million sterilizations per year; and

to Questions

(b) if so, what is the reaction of Government thereto?

THE MINISTER OF HEALTH (DR. SUSHTLA NAYAR): (a) Yes, Sir.

(b) The Government of India considers that high priority should be given to the sterilization scheme. The Government of India also gives 100 per cent financial assistance for approved sterilization scheme.

SHRI CHANDRA SHEKHAR: Is it a fact that there was some difference of opinion between the State Governments and the Government of India about the incentive reward to be given to persons who bring people for sterilization?

DR. SUSHILA NAYAR: The Government of India does not approve of any incentive rewards to be given to other people who bring people for sterlization. They consider that this type of arrangement is capable of grave abuse.

SHRI CHANDRA SHEKHAR: Is it a fact that the Government of Madras reported that due to the abandonment of incentive rewards, the sterilization programme has suffered a lot in that State?

DR. SUSHILA NAYAR: It may be so in Madras, but there is the example of Maharashtra where without paying a single penny as incentive reward, they have done better than Madras.

SHRI CHANDRA SHEKHAR: May I know whether the Government's attention has been drawn to another recommendation made by the Seminar that to meet the existing circumstances there is urgent necessity for bringing down the birth-rate? The majority opinion was that after three children abortion may be permitted, provided it is followed by sterilisation of either the wife or the husband.

1572

1573 Oral Answers

And, if so, what is the reaction ot the Government?

DR. SUSHILA NAYAR: The question legalisation of abortions ^{nas} come up from time to time. It was considered by the Central Family Planning Board a few weeks ago and they were of the view that it involves medical, legal, emotional, moral and ethical values and as such they have set up a committee consisting of experts, as well as social workers and lawyers, to go into the various aspects. The Committee will submit its report to the Board.

SHRIMATI SHAKUNTALA PARANJ-PYE: Would the hon. Minister tell the House I am sorry my friend used the word 'incentive'. I think the word 'compensation' would be better because people who bring sterilisation cases necessarily have to undergo some kind of travelling expenses and if they are paid to cover their travelling expenses in order to bring their friends along, it is not an exorbitant sum. I think the results would be excellent. Besides the hon. Minister paid compliments to the State of Maharashtra, but may I tell her that the State of Maharashtra is also going to pay Rs. 2 to any person who brings a sterilisation case to the hospital?

MR. CHAIRMAN: Madam, you gave useful information, but there is no question.

SHRIMATI SHAKUNTALA PARANJ-PYE: Yes, Sir, my question was whether, in the first place, Government would agree to pay compensation.

DR. SUSHILA NAYAR: Well, Sir, the question of providing transport facilities or meeting the transport costs is under consideration.

SHRI B. K. P. SINHA: May I know whether Government is maintaining the statistics of the age groups of those who submit to sterlization? How many of them are up to the age of 25? How many are up to the age of 30? How many are up to the ages of 40 and 55? That is relevant because sterilization after a certain age group means nothing.

to Questions

DR. SUSHILA NAYAR: Sir, lization is being done generally in the reproductive period and it is done for those couples who have three children ,at least.

SHRI ARJUN ARORA: May I know how far we have reached towards the target of 2.5 million sterilizations per year? What progress has been achieved in reaching the targev?

DR. SUSHILA NAYAR: Nobody has set th_L > target of 2.5 million sterilizations per year. This is an advice. We consider that this target may be too high.

SHRIMATI SHAKUNTALA PARANJ-PYE: I would like to ask the Health Minister another question whether the Central Government is considering paying compensation to sterlization cases of people who necessarily have to take some leave from their work and this compensation would -be compensation for the loss of wages.

DR. SUSHILA NAYAR: Arrangements have been made to give with full pay to Government servants and to industrial workers. For those who are self-employed, a proposal is under consideration whether they can be given som_e kind of a minimum wage for five or six days, whatever is the minimum period required, when they are likely to be away from their work.

DR. M. M. S. SIDDHU: May I know the personnel and the terms of reference of the Committee which is going to study the question of the legalisation of abortion?

DR. SUSHILA NAYAR: Sir. personnel of the Committee is:

(a) A representative of the Indian Medical Association; representative of the Association of Medical Women in India and

1575 ^{Oral} Answers

A representative of the Association of Gynaecologists and Obstetricians.

These are the three experts.

And, then Sir, there are the representatives of the All India Womens' Conference, of the Indian Council of Child Welfare and, I think, of the All India Family Planning Association. These are the three social welfare organisations. And Shri Shan~ilal Shah, the Health Minister of Bombay, who is an eminent lawyer, will be the Chairman of the Committee, and the Director of Family Planning, the Secretary of the Committee.

निगम कर तथा आय कर का निर्धारण

*२१४. श्री राम सहायः क्या वित्त मंत्री यह बताने की क्रुपा करेंगे कि:

(क) वर्ष १९६३–६४ में निगम कर तथा ग्राय कर के कितने ऐसे मामले हैं जिन में ग्राय कर ग्रधिकारियों ने कर निर्धारण कम या गलत दर पर किया तथा इस प्रकार वसूलियां वास्तविक राशि से ज्यादा या कम कीं: ग्रौर

(ख) इस अन्तर की राशि की वसूलो या वापती के लिए सरकार ने क्या कार्यवाही को है ?

t[AsSEMENT OF CORPORATION AND INCOME-TAX

*214. SHRI RAM SAHAI: Will the Minister of FINANCE be pleased to state:

(a) the number of cases relating to Corporation-tax and Income-tax for the year 1963-64 in which the Income-tax authorities assessed the tax at lower or wrong rates and thus made recoveries in excess of or less than the actual amount; and (b) the steps taken by Government to realize or refund the difference?]

स्वास्थ्य मन्त्री (डा० सुझीला नायर) (क) ग्रौर (ख) मांगी गयी सूचना इकट्ठी की जा रही है ग्रौर उसे, जितनी जल्दी हो सकेगा, सभा की मेज पर रखं दिया जायगा।

[[THE MINISTER OF FINANCE (SHRI T. T. KRISHNAMACHARI) : (a) and(b). The required information is being collected and will be laid on the Table of the House as early as possible.]

श्री राम सहाय : क्या मैं जान सकूंगा कि कितना समय इस इनफार्मेशन के कलैक्ट करने में ग्राप को लगेगा ?

SHRI T. T. KRISHNAMACHARI: Sir, the arrears to be recovered are very large and I am not able to say what time it will take to collect the information.

श्री राम सहायः क्या मैं यह जान सकूंगा कि वह रकम जो ज्यादा वसूल की जाती है उस की वापसी के बारे में क्राप कुछ विचार कर रहे हैं ?

SHRI T. T. KRISHNAMACHARI: The normal process is that we have the internal audit and also the audit of the Auditor-General. Audit Reports are available. And apart from the parties themselves who raise this question, if anything is being done because of default by parties these checks reveal the excess collection or the short collection. And steps are taken to remedy the defects.

SHRI BHUPESH GUPTA: My question relates to the assessment. Recently we read in the newspapers that the Government raided the homes of some film stars an[^] discovered a lot of what they call unaccounted money . . . *(Interruptions)*

t[] English translation.

The Hindi version of the answer was read in the House by Dr. Sushila Nayar, the Minister of Health, at the request of Shri T. T. Krishnamachari, the Minister of Finance.

1576